

[Shri Dinesh Singh]

for me to say that only the Plain of Jars should be neutralised; in fact the whole hostilities should cease and not only the Plain of Jars but the whole area should be neutralised... (*Interruptions*).

12.38 hrs.

PAPERS LAID ON THE TABLE

Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1969

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): On behalf of Shri Sawarn Singh I lay on the Table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1969 (Hindi and English versions) published in Notification No. S.R.O. 271 in Gazette of India dated the 9th September, 1969, under section 185 of the Navy Act, 1957. [*Placed in Library. See No. LT-2193/69*].

Notifications under Export (Quality Control and Inspection) Act, 1963, Annual Report of Export Inspection Council and Agencies, and Textiles Committee (Third Amendment) Rules, 1969

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): I beg to lay on the Table:

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:

- (i) The Export of Dried Shark Fins and Dried Fish Maws (Inspection) Rules, 1969, published in Notification No. S.O. 5055 in Gazette of India dated the 29th December, 1969.

- (ii) The Export of Fish and Fish Products (Inspection) Amendment rules, 1969, published in Notification No. S.O. 5058

in Gazette of India dated the 30th December, 1969.

- (iii) The Export of New Jute woolpack (Inspection) Rules, 1969, published in Notification No. S.O. 51 in Gazette of India dated the 1st January, 1970. [*Placed in Library. See No. LT-2585/70*].

- (2) A copy of the Textiles Committee (Third Amendment) Rules, 1969 (Hindi version) published in Notification No. G.S.R. 2172 in Gazette of India dated the 3rd January, 1970, under the sub-section (3) of section 22 of the Textiles Committee Act, 1963. [*Placed in Library. See No. LT-2586-70*].

- (3) A copy of the Annual Report of the Export Inspection Council and Agencies for the year 1968-69 along with the Audited Accounts. [*Placed in Library. See No. LT-2587/70*].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fifty-seventh Report

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Fifty-seventh Report of the Committee on Private Member's Bill and Resolutions.

COMMITTEE ON PUBLIC UNDERTAKINGS

Fifty-Second and Fifty-Fourth

SHRI M. B. RANGA (Breach): I beg to present the following Reports of the Committee on Public Undertakings:

- (1) Fifty-second Report on action taken by Government on the recommendations contained in their Sixth Report on contracts entered into by Rourkela Steel Plant of Hindustan Steel Ltd. with M/s. B. Patnaik (P) Ltd. and others for the supply of iron ore and manganese ore.